

Circulation of provocative recorded message in Kashmir Valley

690. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that some terror groups have circulated a provocative recorded message in Kashmir Valley to avenge the execution of Parliament attack convict Afzal Guru;

(b) if so, whether there is a threat from terrorist groups to some other cities as well;

(c) if so, whether the Union Government in consultation with the State Governments proposes to formulate strategy to counter such terror threat perceptions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

NIA team to Bangladesh regarding fake currency

691. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has decided to send a team of the National Investigation Agency (NIA) to Bangladesh to gather information on seizure of fake Indian currency and explosives there;

(b) if so, whether Bangladesh border has been identified as the safe route for entry of fake currency; and

(c) if so, what immediate steps Government proposes to take to ensure that Bangladesh borders may not be used for providing safe passage to fake Indian currencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) A team of National Investigation Agency Officers visited Bangladesh from 20th to 23rd May, 2013 and met the officials of the Ministry of Home Affairs, Bangladesh to discuss issues relating to the Fake Indian Currency Notes' smuggling.

(b) Evidences derived in three cases investigated by NIA have suggested that smuggling of fake currency took place through Bangladesh border.

(c) The Joint Task Force has been constituted by the Government of India and Government of Bangladesh to fight against the menace of Fake Indian Currency Notes' jointly by collaborating with each other. A Border Coordination Conference at the level of Director General BSF-Director General BGB was organized from 14th to 19th September, 2013, which was also attended by a senior officer of NIA, wherein, *inter-alia*, issues relating to FICNs smuggling were discussed.

Involving Gram Panchayats to curb women-related crimes

692. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is proposed to involve Gram Panchayats in the country to curb women-related crimes;

(b) whether an initiative has since been made in this direction in one of the States in the country;

(c) if so, the details thereof;

(d) how far this initiative has helped to address this menace;

(e) whether it is proposed to be extended to the States/Union Territories of the country to help control this menace; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P. N. SINGH): (a) to (f) As per Seventh Schedule, 'Police' and 'Public Order' are State subject under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women and children, lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women and through various advisories and schemes augments the efforts of State Governments.

The Ministry of Home Affairs is not aware of any such proposal.